

(29)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/562/(IB)/2017
NAME OF THE PETITIONER(S) : SHARP SHOOTERS
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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HARSHINI .J

Counsel for petitioner

Harshini

ORDER

Counsel for Petitioner present. He is directed to send a copy of the petition along with notice for appearance to the Respondent and file proof of service by way of affidavit. The Registry is also directed to send notice to the Respondent for appearance. Put up on 04.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)